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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3269/2014 & CM No.19128/2017

R K KAPOOR, ADVOCATE

..... Petitioner

Through: Mr.R.K. Kapoor and Ms. Rekha Giri, Advs.

Mr.A.J. Bhambhani, Sr. Adv. (Amicus Curiae)

with Ms.Lakshita Sethi, Advocate.

versus

THE HIGH COURT OF DELHI & ORS.

..... Respondents

Through: Mr.Rajshekhar Rao and Mr.Chaitanya Puri,

Advocates for High Court of Delhi.

Mr.Rajiv Bansal, Sr. Adv. with Ms.Shahana Faraz and Ms.Fiza Saliya, Advocates for DDA. Mr.Naushad Ahmad Khan, ASC (Civil) for

GNCTD.

Mr.Anil Grover, Standing Counsel with

Ms.Noopur Singhal, Advocate for NDMC. Mr.Anurag Ahluwalia, CGSC for UOI.

SI Jai Parkash, ZO Tilak Marg Circle and ASI

Virender Singh, Pairvi Officer, Traffic.

**CORAM:** 

HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL

<u>ORDER</u>

% 08.08.2018

Mr.Naushad, counsel for the GNCTD submits that allocation of funds for the proposed construction is under consideration.

Relist on 20.09.2018.

G.S.SISTANI, J

SANGITA DHINGRA SEHGAL, J

This is a digitally signed order. AUGUST 08, 2018

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